

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO-188
ANSWERED ON- 20/12/2023

FASTAG TRANSACTIONS IN THE COUNTRY

*188. SHRI S. SELVAGANABATHY:

Will the Minister of Road Transport and Highways be pleased to state:

- (a) the number of FASTag transactions that have taken place during the last financial year, month-wise;
- (b) whether State-wise record is available and if so, the details thereof;
- (c) the proportion of FASTag transactions vis-a-vis total transactions; and
- (d) the steps taken by Government to incentivize the use of FASTag for higher participation?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (d) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 188 FOR ANSWER ON 20.12.2023 ASKED BY SHRI S. SELVAGANABATHY REGARDING FASTAG TRANSACTIONS IN THE COUNTRY.

(a) The number of FASTag Transaction in the last Financial Year (F.Y. 2022-23) is 2,85,82,43,825. The month-wise details are as under.-

Financial Year (2022-23)	FASTag Transaction Count
April	22,76,88,304
May	24,24,08,119
June	23,52,89,382
July	22,40,06,604
August	22,91,19,617
September	21,83,65,188
October	23,77,83,149
November	23,94,26,702
December	25,78,85,207
January	25,09,83,877
February	24,06,38,035
March	25,46,49,641
Grand Total	2,85,82,43,825

(b) The state-wise details of FASTag Transaction in the last Financial Year (F.Y. 2022-23) are at **Annexure**.

(c) The proportion of FASTag transactions (by count) vis-à-vis total transaction is 98.9% at fee plazas on National Highways during week ending on 3rd December, 2023.

(d) To incentivise the FASTag programme, the Government offered a promotional Cashback to highway users for use of FASTag in initial 4 financial years as detailed below:-

Serial no	Financial Year	Promotional cashback (in %)
1.	2016-17	10
2.	2017-18	7.5
3.	2018-19	5
4.	2019-20	2.5

(ii) Availability of FASTag has been simplified & widespread.

(iii) Government has mandated fitment of FASTag in M&N Categories of motor vehicles.

(iv) Government has declared all lanes of fee plazas as FASTag lane with effect from midnight of 15th/16th February 2021. Moreover, users of such vehicles not fitted with "FASTag" or vehicles without valid & functional "FASTag" are required to pay a user fee equivalent to two times of the normal applicable user fee.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA STARRED QUESTION NO. 188 FOR ANSWER ON 20.12.2023 ASKED BY SHRI S. SELVAGANABATHY REGARDING FASTAG TRANSACTIONS IN THE COUNTRY.

State-wise details of FASTag Transaction in the last Financial Year (F.Y. 2022-23) for fee plazas on National Highways:.

Serial no.	Name of States	ETC Transactions Count (FY 22-23)
1.	Andhra Pradesh	19,43,66,996
2.	Assam	1,90,55,215
3.	Bihar	6,14,15,688
4.	Chhattisgarh	4,10,64,152
5.	Delhi	22,85,557
6.	Gujarat	22,54,32,615
7.	Haryana	21,96,01,572
8.	Himachal Pradesh	77,78,513
9.	J&K	2,10,33,841
10.	Jharkhand	3,38,74,937
11.	Karnataka	28,36,62,469
12.	Kerala	4,44,61,620
13.	Madhya Pradesh	13,69,33,446
14.	Maharashtra	24,72,14,815
15.	Meghalaya	81,64,144
16.	Odisha	5,01,68,067
17.	Punjab	13,34,49,512
18.	Rajasthan	26,85,62,647
19.	Tamil Nadu	31,75,97,097
20.	Telangana	10,34,39,599
21.	Uttar Pradesh	29,59,08,362
22.	Uttarakhand	3,29,75,371
23.	West Bengal	10,97,97,590
24.	Grand Total	2,85,82,43,825
